(म) ग्रौर (घ) जी, नहीं।

(घ) ग्रौर (ङ) ऐसे सिक्कों को स्वीकार न करने का कोई मामला सरकार की जानकारी में नहीं ग्राया है।

## Lising Fees by Guwahati Stock Exchange

1003. SHRI JALALUDIN ANSARI: Will the Minister of FINANCE he pleased to state:

- (a) whether Guwahati Stock Exchange (GSE) has to realise huge listing from various companies listed by it: if so, the names of such companies along with the details of the respective amounts to be realised from each such company at present and the details of steps taken to realise the same;
- (b) whether GSE has been following the system of accounting of listing fees on accrual basis and not on actual basis; if so, the reasons therefor;
- (c) whether the practice followed hv GSE has resulted in gross anomaly in calculating the surplus of income expenditure and presently such as shown by following this practise almost fictitious; if so, what steps are proposed in this regard;
- (d) the names of companies listed bу GSE during last three years and in the corrent year so far; and
- (e) the details of specific steps taken by the council of management of GSE durthe ing its current tenure to increase

number of listed companies?

[RAJYA SABHA]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY); (a) The Guwahati Stock Exchange has indicated that the total outstanding listing fees yet to be realised by the Exchange is Rs. 7,40,737. The names of the companies and corporations and the amounts of listing fees to be realised by the Stock Exchange are given in Statement-I. (See below). In order to realise the outstanding listing fees. the Stock Exchange has been regularly corresponding with the concerned companies/corporations and has also issued notices for delisting of securities in some cases

- (b) Yes, Sir. The Guwahati Stock Exchange is a company registered under the Companies Act, 1956 and, accordingly, is required to maintain its books of account on accrual basis in terms of the provisions of Section 209(3) (b) of the Act.
- (c) According to the Stock Exchange. the practice of accounting of listing fees on accrual basis has not created any anomaly in its financial position, particularly since there has been some recovery of the receivables. Therefore, the question taking remedial steps does not arise.
- (d) The names of the companies listed by the Exchange during the last three years and in the current year so far are given in Statement-II. (See below).
- (e) The Stock Exchange has been communicating with various companies to get their securities listed on the Exchange.

## St.tement-I

Name of the copmpanies and corporations and the amounts of listing fees to be realised from them dy the Guwahati stock exchange

Vame	e of the company							Rs)
	2					 	 	3
1. /	Assam Ispat Lted			-				8,400.00
2. <i>A</i>	ABC Commercial Co. Ltd.		-		,			11,700.00
î. A	Assam Oshzan Ltd							23,400.00
4. I	Beteel Comm. Ltd							2,550.00
5. <b>I</b>	B.T. Syndicate Ltd					. •		4,200.00
6. ]	B.G. Industries Ltd							8,400.00
7	BDBS Associates Ltd.							600.00
8.	Chitrokoot Finance Ltd.							23,400.00
9.	Chairshma Engg. Ltd.		-					.4,200.00
0.	Druzhba Engg. Ltd.							11,800.00
1.	Ginnis Sons Ltd							4,200.00
2.	Guardian Leasing Ltd.							8,400.00
13.	Indian Railway Finance Co	orpn.	Ltd.					1,27,600.00
14.	Inducon India							8,400.00
15.	IBP Co. Ltd							1,500.00
16.	J.P. India Ltd							1,425.00
17.	Khetawat Chemical & Fe	rtilis	er Ltd					19,125.00
18.	Kamalex Ind. Ltd					•		10,200.00
19.	Mayukh Commercial				٠			2,550.00
20.	Manorama Enterprises Lte	đ.						8,062.50
21.	Manipur Pharmaceutical	Ltd.						30,000 00
22.	Movie India Ltd.							8,400.00
23.	North-East India Export	& Ir	npost					25,000.00
24.	Purbanchal Finance Ltd.							16,800.00
25.	Radhika Traders Ltd.							4,200.00
26.	R.K. Iron Co., Ltd							9,562.00
27.	R.K. Commercial Ltd.			٠				1,650.00
28.	Shree Vijay Ind. Ltd			•				8,400.00
29.	Sangril Commercial Ltd.					_		1.800.00

2	 			 	 3
30. Scottish Assam (I) Ltd		-	-		4,200.00
11. Saurabh Ind. Ltd					3,600.00
32. Starline Ispat & Alloys Ltd.					16,800.00
3. Tunkai India Ltd					1,650.00
4. Unit R Trust of India .					2,85,562.00
5. Victoria Trade & Ind. Ltd.				. '	10,200.00
86. Yacth Trade & Finance Ltd.					20,100.00

## Statement-II

Name of the Companies listed by the Guwamati Stock Exchange during the last three years and the current year so far.

- 1. Guardian Leasing Ltd.
- 2. Baid Commercial Enterprises Ltd.
- 3. Mazda Industries & Leasing Co. Ltd.,
- 4. Bongagaigaon Refinery & Petrochemical Ltd
- 5. Prag Bosimi Synthetics.
- 6. P.R. Textile (I) Ltd.
- 7, Sarwapriy Products Ltd.
- 8. I. B. P. Co. Ltd.
- 9. Thirani Project Ltd.
- 10. Dhunseri Tea & Industries Ltd.
- 11. Anjney Investments & Trading Co. Ltd.
- 12. Sichitra Finance Ltd.
- 13. Haileyburia Tea Eastate Ltd.
- <sup>1</sup>4. Kohinoor Industries Ltd.
- 15. Kotharl Fermentation & Biochem Ltd.
- 16. Kanakdhara Trade & Industries Lt.
- 17. Bharti Udyog Ltd.
- 18 Radice & Co. India Ltd.
- 19. Charishma Engg. Ltd.
- Sikharkuni Traders Ltd.
- 21. Kumi Agro Industries Ltd.
- 2. Rahul Commercials Ltd.

- 23. Snow White Metals Industries Ltd.
- 24. Graceful properties Ltd.
- 25. Vikash Trade & Industries Ltd.
- 26. Kothari Soya Ltd.
- 27. Bengal Tea & Fabrics Ltd.
- 28. Progressive Services Ltd.
- 29. Abhinav Commercial Ltd.
- 30. Brook Bond India Ltd.
- 31. J. J. Automobile Ltd.
- 32. Premier Cereals Ltd.
- 33. Eastern Mining Ltd.
- 34. National Plywood Ind. Ltd.
- 35. Kusum Agrotech Ltd.
- 36. Industrial Cables (I) Ltd.

## उपयोग न की गई विदेशी सहायता

1004. श्री सोमपाल : क्या वित्त मंत्री यह बताने की क्रुपा करेंगे कि:

- (क) क्या सरकार का ध्यान 12 बार्च, 1994 के "इंडियन एक्सप्रैस" में विदेशी सहायता की बड़ी राशियों के अनुपयोषी रहने के कारण अनुबर्गाष्ट्रीय वित्तीय संस्थाओं झरा अनुदानों में कमी करने संबंधी समाचार की श्रोर दिलाया बया है;
- (ख) क्या इस समाचार विश्लेषण में दिये गये ग्रांकडे सही हैं ;
- (ग) विभिन्न अन्तर्राष्ट्रीय संस्थाओं भौर एजेंसियों द्वारा कितनी राशि प्रदान की गई है जिसका पूर्ण उपयोग नहीं किया जा रहा है और इस कारण पिछले तीन दर्षों के वीरान धनराशि में की गई कटौती का व्योरा क्या है;
- (घ) क्या यह भी सच है कि इस उपयोग न की गई राशि के कारण भारत को कुछ राशि हरजाने के रूप में देनी पड़ती है ;

- (ङ) पिछले तीन भ्रथवा चार वर्षों में ऐसे प्रभारों की राशि कितनी रही है ; भौर
- (च) भविष्य में विदेशी सहायता के पूर्ण उपयोग को सुनिश्चित करने के लिये सरकार द्वारा क्या कारवाई की जा रही है ?

वित मंद्रालय में राज्य मंत्री (सी एस. बी. चन्द्रशखर मृति ): (क) से (क) जी हां। सारणी में दर्शाये गये कुल बचन-बद्धता संबंधी श्रीर उपयोग संबंधी झांकडे सही हैं। हालांकि यह सही नहीं है, कि अन्तर्राष्ट्रीय वित्तीय संस्थानों द्वारा भारत को दिये जाने वाले अनुदानों में कमी की गई है ग्रौर विश्व बैंक द्वारा किये जाने वाले संवितरण में कटौती की गई है । तथापि, परियोजना पोर्टफोलियो को सरल जनते, तथा विस्व लैंक के साथ परापर्श करके पोर्टफोलियो जौतितकीकरण के लिये कार्यवाही बारंभ की गई है और 1991 और 1993 में क्रमश: 1.65 बिलियन डालर और 1.23 बिलियन डालर रह किये गये थे। 1991-92 से 1993-94 तक अन्तर्राष्ट्रीय वित्तीय संस्थानों/एजेंसियों से प्राप्त किये